

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:2021

ANSWERED ON:05.08.2010

COMPENSATION TO AFFECTED WORKERS IN DSP

Das Gupta Shri Gurudas;Meghwal Shri Arjun Ram ;Nahata Smt. P. Jaya Prada;Tarai Shri Bibhu Prasad

Will the Minister of STEEL be pleased to state:

- (a) whether a number of workers have been affected by leakage of monoxide and methane gas in Durgapur Steel Plant in West Bengal;
- (b) if so, whether the Government has conducted any inquiry in this regard;
- (c) if so, the outcome thereof and the action taken by the Government thereon;
- (d) whether adequate compensation has been provided to the affected workers; and
- (e) if so, the details thereof alongwith the steps proposed to be taken by the Government to check such incidents in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF STEEL(SHRI A. SAI PRATHAP)

(a)to(e): There was an incident of minor leakage of Blast Furnace gas on 15.07.2010 in Durgapur Steel Plant (DSP) of Steel Authority of India Limited (SAIL) owing to which some workers in the immediate surrounding areas experienced breathing discomfort and drowsiness. The DSP Management has ordered an enquiry into the incident to identify the cause and also to suggest measures to prevent such incidents in future. SAIL has informed that as per the provisions of law, payment of compensation would not arise since no one suffered any bodily injury and loss in their earning capacity. The action arising from the findings of the enquiry and the steps required to be taken to check such incidents in future would be based upon the recommendations of the enquiry Committee.